

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA No.60/2018  
MA No.56/2018**

**New Delhi this the 5<sup>th</sup> day of January, 2018.**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Doordarshan Program Professionals Association (DPPA), Through its General Secretary Praveen Kumar aged 58 years working as Cameraman Grade-II at Doordarshan, B-178, 1<sup>st</sup> Floor, Gate No.2, Greenfield Colony, Faridabad-121003.
2. Bhagyawan Aged 42 years working as Video executive at Doordarshan Kendra, Hyderabad, S/o late Shankareppa Jigalmadi, No. 205, Shri Sai Ashray, Habsiguda, Hyderabad-7, Telengana State.
3. Ram Phal Soni Aged 55 years working as Cameraman Grade-I at Doordarshan Kendra, Jagdalpur, S/o CL Soni, Add-Darampura, Jagdalpur, Chattisgarh-494005. .... Applicants

(By Advocate : Shri Padma Kumar S)

Versus

1. Union of India through Secretary, Ministry of Information and Broadcasting, Govt. of India, Shastri Bhawan, Dr. Rajendra Prasad Marg, New Delhi-110001.
2. CEO Prasarbharati, New Delhi-1.

3. Director General  
Doordarshan,  
Mandi House,  
New Delhi-1. .... Respondents

(By Advocate : Shri N.K.Agarwal for R-1)

**ORDER (ORAL)**

**By Hon'ble Mr. Justice Permod Kohli,**

**MA No.56/2018**

MA No.56/2018, filed for joining together, is allowed.

**OA No.60/2018**

2. The applicants are working as Video Executive (a SST officer of the Group Programme service, IBPS) and Cameraman Grade-I. They are working against different grade pays i.e. Rs.6600/-, 5400/- and 4600/-. The grievance of the applicants is that they are not being considered for being placed as Head of Programme and they are required to report to their juniors. The applicants have made several representations. One such representation by Respondent No.1 is dated 04.07.2017 (A-14) and also by individual person dated 03.08.2017. All the representations have not been attended to till date.

3. In view of this, we dispose of this OA, without going into the merits of the case, at the admission stage with a direction to the competent authority to decide the aforesaid representations filed

by Doordarshan Program Professionals Association as also by the individual within three months from the date of receipt of a copy of this order by passing a reasoned and speaking order.

**(Praveen Mahajan)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

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